

Information note to the Press

For Immediate Release

TELECOM REGULATORY AUTHORITY OF INDIA

Press Release No. 182/2012

11th Sep, 2012

Extension of Last Date to receive comments on Draft regulation "Standards of Quality of Service of Basic Telephone Service (Wireline) and Cellular Mobile Telephone Service (Second Amendment) Regulations, 2009 (7 of 2009) on financial disincentives"

New Delhi, 11th September, 2012: Telecom Regulatory Authority of India (TRAI) had invited comments of stakeholders on Draft regulation - **"Standards of Quality of Service of Basic Telephone Service (Wireline) and Cellular Mobile Telephone Service (Second Amendment) Regulations, 2009 (7 of 2009) on financial disincentives."** The last date for receiving comments was fixed as 11th Sep 2012.

Requests have been received from stakeholders for extension of time for sending their comments. In view of the importance of the issue, the Authority has decided to extend the last date for submission of written comments by stakeholders until 25th September, 2012. Stakeholders are requested to submit their comments before this date preferably in electronic form to Shri A. Robert J. Ravi, Advisor (QoS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawaharlal Lal Nehru Marg, New Delhi-110 002. Tel.: 011-23230404, Fax: 011-23213036, E-mail: advqos@traigov.in

Rajeev Agrawal,
Secretary, TRAI